

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 69/(MAH)/2014
CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.09.2016

NAME OF THE PARTIES:

Mr. Sunil Kapur

V/s.

M/s. Jaikaushal Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Anagha Anaringaraju	Ple for Respondent No 1 to 10	aanagha
2.	Yajunendra Singh	Adv for Petitioner	Y.S. Singh
3.	Adv. Ashwini G. V.	Adv for Respondent No-16	MM

Order

CP No. 69/397-398/CLB/MB/MAH/2014

For having the parties reported that the pleadings are complete, list
this matter for final hearing on 08.11.2016.

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-

V. NALLASENAPATHY
Member (Technical)